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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/115/2016
NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another
NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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Gowri . V.
For M/S RAMANI & SHANKAR. PETITIONERS

Gowri

P.M. VATSALA
For A.K.MYLAMY & ASSOCIATES

COUNSEL FOR
R₁ to R₃ R₅ to R₇

P.M. Vatsala
P.M. Vatsala

Representing Counsel
Mr V.P. Raman & Associates

Counsel For
R₄ R₈ - R₂₄

ORDER

Ms. V.Gowri, counsel for Petitioner present. Ms. P.M.Vatsala, Counsel for R1 to R3, R5, R7 present and undertakes to file Vakalat for R4, R8 to R24. Both the Counsels reported that the matter is likely to be settled between the Parties and prayed for time for reporting the outcome of the settlement. Time extended at request. Put up on 27/2/2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)